

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

108. IA/2494/2024 C.P. (IB)/1135(MB)2021

IN THE MATTER OF

State Bank of India

... Petitioner

Vs

SHRI TRADCO DEESAN PRIVATE LIMITED

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.05.2024

CORAM:

SHRI K. R. SAJI KUMAR
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

IA/2494/2024- This is an application filed for placing on record the Progress Report for the period 01.01.2024 till 31.03.2024. The Report is taken on record. Accordingly, the IA is **allowed** and **disposed of**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
K. R. SAJI KUMAR
Member(Judicial)

/Ziyaul/